

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.438/04

Monday this the 19th day of July 2004

C O R A M :

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. H. P. DAS, ADMINISTRATIVE MEMBER

1. A.K.Kunjan,  
Senior Gangman (Rtd.),  
Madathiparambil House,  
Valiyakulam, Udayamperoor P.O.
2. K.Govindankutty,  
Gangmate, Keerikattil House,  
Eroor P.O. - 682 306.
3. M.R.Venkiteswaran,  
Senior Trackman/ERS (Rtd.),  
39/5060 Parambithara Road,  
Kochi - 682 016.
4. P.Krishnan Nair,  
Senior Works Mate,  
Ernakulam Engineering Department (Rtd.),  
Pulikkal House, Chettanikkal,  
Koratty South, Thrissur.
5. C.K.Sadanandan,  
Senior Typist (Rtd.),  
Palarivattom, Kochi.
6. P.K.Gopalakrishnan,  
Carriage and Wagon Fitter,  
Cochin Harbour Mechanical Department,  
Sreenivas, Achariparambil Chalikkavattom,  
Vennala P.O., Kochi - 682 028.

(By Advocate Mr. K. A. Abraham)

## Versus

1. Union of India represented by the Secretary, Railway Board, Rail Bhavan, New Delhi.
2. The Divisional Railway Manager, Southern Railway, Thiruvananthapuram.
3. The Senior Divisional Personnel Officer, Southern Railway, Thiruvananthapuram. Respondents

(By Advocate Mr.P.Haridas)

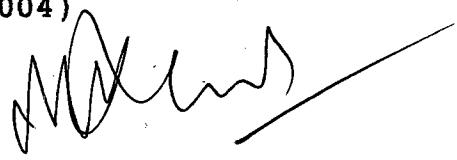
This application having been heard on 19th July 2004 the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

Counsel of the applicants seeks permission to withdraw this application with liberty to file individual applications in accordance with law. Permission is granted and the O.A. is closed as withdrawn.

(Dated the 19th day of July 2004)



R. I. D.  
H.P.DAS  
ADMINISTRATIVE MEMBER

A.V.HARIDASAN  
VICE CHAIRMAN

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